

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**NOTIFICATION**

**R.O.C.No.45/2025-RC**

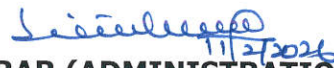
**Dated:11.02.2026**

**Sub:** High Court's Notification No.45/2025-RC, dated 05.02.2026, publishing the eligible and ineligible lists of candidates for recruitment to 94 posts of Civil Judge (Junior Division), notified for the year 2025 – Submission of Certificates in respect of rejected applications – Reg.

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In continuation of the High Court's Notification cited, it is to inform that, the applicants whose candidature was rejected under **Annexures-I, II, V and VI (Direct Recruitment) and under the Annexure-XIV (Recruitment by Transfer) are** permitted to submit the certificate of their Advocate practice, duly endorsed by the concerned Principal Judicial Officer of the Court where they are practicing or by the Registrar (Judicial-I), High Court for the State of Telangana, in respect of the applicants practicing in the High Court for the State of Telangana, and the applicants at sl.nos.1 to 5 shown in Annexure VI under direct recruitment are permitted to submit their Date of Birth Certificate and the applicants under Recruitment by Transfer category are permitted to submit the relevant required certificates as mentioned against their names under Annexure-XIV, **on or before 18.02.2026 till 05.00 p.m.**, to the Registrar (Recruitment), High Court for the State of Telangana, Hyderabad -500066, by speed post or courier or in person.

After the said date i.e., 18.02.2026, no further request in this regard will be considered by the High Court.

  
**REGISTRAR (ADMINISTRATION),  
FAC. REGISTRAR (RECRUITMENT)**